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BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

IA 164 of 2018 In TP 60 of 2019 [CP(IB) 32 of 2017]

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2020

Name of the Company:

Kuldeep Verma RP of K S Oils Ltd

V/s

Ramesh Chandra Garg & Ors

Section:

Section 19(2),19(3) r.w 14(1)(b),Sec 74 of IBC r.w rule 11 of NCLT rules 2016

**ORDER**

Learned Counsel Mr. Sanjay Bhatt appeared for the RP.

Learned Counsel Mr. Pavan Godiawala appeared for workmen.

Learned Counsel Ms. Natasha Shah appeared

List the matter for further consideration on 10.09.2020.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 3rd day of July, 2020

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)